

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**

**Present: Smt.P.Ragini, District Judge**

Sub:- Estt - District Court, Kozhikode - Temporary appointment of Confidential Assistant Grade - II (Provisional) through Employment Exchange - Orders issued.

Read:- Order No. 20 - 2021/276 dated 16-11-2021 of the District Employment Officer, Kozhikode.

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**Order No. A1-10484/2021.**

**Kozhikode, Dated: 08.12.2021**

The following provisional appointment of Confidential Assistant Grade - II is ordered.

Sl.No.	Name and address of the candidate	Date of birth	Qualification	Court in which appointed
1	Prajina. C. V Srambikkal Athanikkal Beach West Hill (P.O) Kozhikode Pin - 673 005	21.05.1979	SSLC, PDC, DTP((English), MS- Office, KGCE/KGTE Word Processing(Lower), Diploma Type writing & Short hand (Final), Lower Diploma in Stenography (Prelim) - Higher DGE(S)	O/o Waqf Tribunal,Kozhik ode.

The appointments are purely on a temporary basis under Rule 9(a)(i) of the Kerala State and Subordinate Service Rules 1958 for a period of 179 days or till regular appointment through Public Service Commission is made or until further orders whichever is earlier.

The service of the above candidate is liable to be terminated at any time without previous notice.

The candidate is directed to report for duty in the Court concerned within 15 days on receipt of this order, failing which their appointment will be treated as cancelled.



They are further informed that in case the appointment is found to have been secured on the basis of false information given by them at the Employment Exchange, they will be terminated from the post forthwith.

The above candidate is directed to produce the certificate of character and antecedents from any one of the following authorities at the time of joining duty and a Medical Certificate of fitness as required under rule 13 of Kerala Service Rules Part - I.

1. Gazetted Officers of central / state Government.
2. Stipendiary Magistrates.
3. Members of Parliament.
4. M.L.A's
5. Chair Persons of Municipalities.
6. Mayors of Corporation.
7. Heads of Private High Schools
8. Presidents of Panchayaths..

Sd/-  
**DISTRICT JUDGE**

To

The Chairman, Waqf Tribunal, Kozhikode.

Copy To :-

1. The Registrar (Subordinate Judiciary), High Court of Kerala, Ernakulam (with CL)
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Supdt. - II, III District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode.
5. The Secretary, KDJECCS Ltd, Kozhikode.
6. File.
7. Proceedings file.

// True Copy / Forwarded / By Order//

  
Sheristadar  
